



UPON hearing the counsel the Court made the following  
O R D E R

We have heard Mr. Mukul Rohatgi, learned senior counsel appearing for the petitioner, who has drawn the attention of the Court to Share and Purchase Agreement dated 05.03.2019. Learned senior counsel has submitted that the last date for completing the transaction by the petitioner with the proposed buyer is 31.01.2020.

In view of above, since the last date stipulated for the proposed transaction is 31.01.2020 we request the Arbitral Tribunal to pass orders on the pending application(s) on or before 27.01.2020.

List the matter on 28.01.2020.

(MAHABIR SINGH)  
COURT MASTER

(BEENA JOLLY)  
BRANCH OFFICER